

SHRI J. CHOKKA RAO:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the enquiry into the phone-tapping incidents of Members of Parliament had been entrusted to the C.B.I.; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) The matter is still under investigation by C.B.I.

**Visit of Amnesty International to J&K and Punjab**

624. SHRI HARISH RAWAT:  
 PROF. MAHADEO  
 SIHWANKAR:  
 SHRINANIBHATTACHARYA:  
 SHRI SHAKERSINA  
 VAGHELA:  
 SHRI K.V. THOMAS:  
 SHRI S. KRISHNA KUMAR:  
 SHRI J. CHOKKA RAO:  
 SHRI PARASRAM BHARD-  
 WAJ:  
 SHRIMATI UMA GAJAPATHI  
 RAJU:  
 SHRI PHOOL CHAND VERM:  
 SHRI RAM BAHADUR SINGH:  
 SHRI JANARDAN TIWARI:  
 SHRI Y.S. RAJASEKHAR  
 REDDY:  
 SHRI MAHENDRA SINGH  
 MEWAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have decided to allow the members of Amnesty International to visit India, particularly to tour the

States of Jammu and Kashmir and Punjab;

(b) if so, whether the ban imposed in this regard has since been lifted; and

(c) if so, the justification therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) to (c). Following a review of our policy towards Amnesty International, Government decided to allow members of Amnesty International to come to India for private visits and meetings with the Government. There has been no request from Amnesty International to visit Punjab or Jammu and Kashmir.

The policy review was based on Government's firm conviction that democratic India's record to protecting and promoting human rights is second to none. There is no reason for India to be defensive on this score.

[English]

**Committee on Jharkhand Matters**

625. SHRI KALP NATH RAI:  
 SHRI SURYA NARYAN  
 SINGH:  
 SHRI TEJ NARAYAN SINGH:  
 SHRIMATI CHENNUPATI  
 VIDYA:  
 SHRI A.K. ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Committee in Jharkhand matters has submitted its report to Union Government;

(b) if so, the details of the recommendations made by the Committee and Government's reaction thereto; and

(c) the action proposed to be taken by